

12 hrs.

### DEATH OF SHRI LALLANJI

**Mr. Deputy-Speaker:** I have to inform the House of the sad demise of Shri Lallanji, who passed away at Faizabad on the 20th May, 1958, at the age of 78.

Shri Lallanji was a Member of the First Lok Sabha from Faizabad.

I am sure the House will join with me in conveying our condolences to the family of Shri Lallanji.

The House may stand in silence for a minute to express its sorrow.

*The Members then stood in silence for a minute.*

12.03 hrs.

### MOTIONS FOR ADJOURNMENT

#### FLOOD SITUATION IN UTTAR PRADESH

**Mr. Deputy-Speaker:** I have received notices of adjournment motions. One is by Shri S. M. Banerjee and Shri Tangamani, both combined, about the serious situation in 30 districts of Uttar Pradesh arising out of floods and water-logging affecting over a million acres of cultivable land, expected 6.50 lakh tons of maize crop and nearly 9,30,709 people. This has further resulted in 16 deaths and immense loss to properties. Failure of the Central Flood Control Board in not taking positive steps before the monsoon has resulted in the situation.

**Shri S. M. Banerjee (Kanpur):** What I say is, there is a Central Flood Control Board I do not know—and God alone knows—whether it is actually functioning or not. Certain districts of Uttar Pradesh are already facing a food crisis. They are scarcity areas. And now, these floods

have aggravated further the food situation and food production. What I feel is, it is time that the Central Government intervened in the matter. A statement has been made by the Minister concerned in Uttar Pradesh. He has only sanctioned about Rs. 7 lakhs and promised a grant of taccavi loans. May I know from the hon. Minister here what positive steps have been taken by the Central Government to give proper aid at this time, when more than a million acres of land have been affected and more than 9-lakh people have been affected in Uttar Pradesh? I want the hon. Minister to give us some facts.

**Shri Tangamani (Madurai) rose—**

**Mr. Deputy-Speaker:** We have to decide only the admissibility. I allowed one Member to speak on what is happening there which is perhaps a regular thing in the monsoon. One hon. Member has spoken. Therefore, I do not think there is necessity for another speech on the matter.

**Shri Tangamani:** Only one point I want to make. So far as Uttar Pradesh is concerned, there are certain areas in the eastern districts which are perpetual famine areas and during the monsoon, the floods affect a large number of areas elsewhere also, and it must really be the concern of the Centre to see how the floods and destruction could be stopped. Very recently I visited certain areas affected by floods in the South and hundreds of acres are silted up. So, it is impossible for the peasants to reclaim those lands. Under the circumstances, it is necessary that the House is taken into confidence and we are told what positive steps were taken by the Centre to prevent this silting.

**The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim):** As far as this motion is concerned, it does not appear to be in order. Still, I do not want to avoid this question. On obtaining information from the States concerned, the information will be placed before this House through a